

Dak Register For Month Starting on 01/03/2021

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Recei pt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Na me	Actio n Take n	Li n k Fi le
461/ 202 1	01/03 /2021	NIL	P. REX JERALD, PA, CESTAT, CHENNAI	APARs of the staff working in CESTAT, Chennai	Admini stration Section			
462/ 202 1	01/03 /2021	PF/CESTAT/MUM/ADMN/ RKS	T.VISWAPRA KASH, DY. REGISTRAR	FORWARD ING of assumption of charge and GFR 33-REG	Admini stration Section			
463/ 202 1	01/03 /2021	NIL	S.BHOWMICK	Appointmen t of assistant registrar in CESTAT ON direct recruitment basis	Admini stration Section			
464/ 202 1	01/03 /2021	NIL	SPS HONORABLE PRESIDENT CESTAT NEW DELHI	PAID TAX INVOICE	Accoun t Section			
465/ 202 1	01/03 /2021	23/P/2021	RACHNA GUPTA M(J)	request for transfer funds to GPF Account	Accoun t Section			
466/ 202 1	01/03 /2021	NIL	VICKY MTS	information about his qualification	Admini stration Section			
467/ 202 1	01/03 /2021	NIL	VICKY MTS	nomination form	Admini stration Section			

468/ 202 1	01/03 /2021	NIL	ADV. RAVI GUPTA M/S BABA SUPER MINERALS PVT	seeking status of judgment in the matter m/s baba super minerals app. no e/51461/201 8	DR(A)			
469/ 202 1	01/03 /2021	NIL	ARVIND SHARMA (ADV.)	shri ramesh chandra dusad proprietor m/s perfect electric works	DR(A)			
470/ 202 1	01/03 /2021	NIL	MANAS KR. SINHA, ASSISTANT REGISTRAR	forwarding of transfer request of shri dheeraj laal	Admini stration Section			
471/ 202 1	01/03 /2021	A-20(6)/PRES. FILE /NV- MTS/CESTAT/CHE/2018	KRIPA SHANKER, ASST. REGISTRAR	Intimation regarding applying for competitive examination	Admini stration Section			
472/ 202 1	01/03 /2021	A-15(1)/PEN- K/KUMAR/CESTAT/2014	KRIPA SHANKER, ASST. REGISTRAR	REDUCTIO N in family pension	Admini stration Section			
473/ 202 1	01/03 /2021	NIL	TEJO SHRI, STENO GR. II	maternity leave	Admini stration Section			
474/ 202 1	01/03 /2021	NIL	RAJU MADHRA, SPS	Statement of Immovable property return for the year 2020	Admini stration Section			
475/ 202 1	01/03 /2021	NIL	TEJO SHRI, STENO GR. II	casual leave	Admini stration Section			

476/ 202 1	01/03 /2021	NIL	RACHNA GUPTA M(J)	Statement of Immovable property return for the year 2020	Admini stration Section			
477/ 202 1	01/03 /2021	103/08/CCU/MISC. CORRES- CESTAT/2021/464	JP SINGH, COMMISSION ER AR ADMN	disposal of CESTAT appeals under sabka bishwas leagacy dispute resolution scheme	DR(A)			
478/ 202 1	01/03 /2021	NIL	ANIL CHOUDHARY M(J)	e hearing cause list	PA			
479/ 202 1	01/03 /2021	NIL	MUKESH GUPTA	gajendar singh, head clerk	Admini stration Section			
480/ 202 1	01/03 /2021	04/CESTAT/HYD/PF/VJ/16	ASSISTANT REGISTRAR, CESTAT, HYDERABAD	forwarding of representatio n dt. 02.02.2021 vanam jayasree	Admini stration Section			
481/ 202 1	01/03 /2021	NIL	P. REX JERALD	APARs of the staff working in CESTAT, Chennai	Admini stration Section			
482/ 202 1	02/03 /2021	NIL	TEJOSHRI STENO GR. II	Request regarding permission of doing correction in judicial orders.	PA to Registr ar			
483/ 202 1	02/03 /2021	2/CESTAT/MAS/97-VOL/II	KRIPA SHANKER DR	Forwarding of representatio n by shri g.	Admini stration Section			

				shridhar , sps-reg.				
484/ 202 1	02/03 /2021	G- 10(1)/BUDGET/CESTAT/C HE/2016	KRIPA SHANKER DR	re allocation of funds FY 20-21	Account Section			
485/ 202 1	02/03 /2021	A-13(1)/PRES.FILE/KS- AR/CHE/2020	KRIPA SHANKER DR	forwarding of charge of assumption reg. dated 25.02.21	Admini stration Section			
486/ 202 1	02/03 /2021	NIL	MANASH KUMAR SINHA ASS. REG.	resignation and relieving order of sh. DILKISH MEENA, MTS	Admini stration Section			
487/ 202 1	02/03 /2021	CESTAT/AHD/PER/66/202 0/74	RAJU, M(T)	Forwarding of Final TA Bill	Admini stration Section			
488/ 202 1	02/03 /2021	04/CESTAT/HYD/VPP/18/1 9	V.P PANDEY DEPUTY REGISTRAR	forwarding of joining report of sh. v.p pandey. dy registrar	Admini stration Section			
489/ 202 1	02/03 /2021	01/CESTAT/BANG/SERVE R	UMA SHANKAR VERMA	approval for expenditre sanction for purchase of Server/Com puters-reg.	Compu ter Cell			
490/ 202 1	02/03 /2021	NIL	ARVIND SHARMA ADVOCATE	OAI NO 287(CRM)/ CE/JPR/201 9	DR(A)			
491/ 202 1	02/03 /2021	6/4/MOHINDER SINGH- DR/ADMN./CESTAT- CHD/2020	MAHESH KUMAR,SPS	LTC PERMISSI ON ORDER	Admini stration Section			
492/ 202 1	02/03 /2021	SB/CESTAT/MUM/ADMN/ VKS	T. VISWA PARKASH DEPUTY REGISTRAR	forwarding of due drawn statemnet for veighing	Admini stration Section			

				and authorization for payment to Mr. vk sinha sps				
493/2021	02/03/2021	PF/CESTAT/MUM/ADMN/RKS	T. VISWA PARKASH DEPUTY REGISTRAR	Forwarding of assumption of charge & GFR-33	Administration Section			
494/2021	02/03/2021	C/86898/2017-DB	ASSISTANT REGISTRAR, CESTAT, MUMBAI	larger bench matter hearing notice	PA			
495/2021	02/03/2021	04/CESTAT/HYD/PF/VJ/16/18	ASSISTANT REGISTRAR, HYDERABAD	forwarding of representation smt. vanam jayasree, stenog. II	Administration Section			
496/2021	02/03/2021	NIL	TEJOSHRI STENO GR. II	maternity leave from 08.03.2021	Administration Section			
497/2021	02/03/2021	NIL	TEJOSHRI STENO GR. II	customs appeal nos. 51906-51914 of 2019 mistake typed	PA to Registrar			
498/2021	02/03/2021	NIL	ASSISTANT REGISTRAR CENTRAL REGISTRY NEW DELHI	supplementary for e hearing	PA			
499/2021	02/03/2021	NIL	SUSHMA RANI PAAL	urgent leave	Administration Section			
500/2021	02/03/2021	NIL	SWAPNA A. NAIR	self illness leave	Administration Section			

501/ 202 1	02/03 /2021	NIL	ATIN SHARMA MTS	EARNED LEAVE	Admini stration Section			
502/ 202 1	02/03 /2021	NIL	MUKESH GUPTA	CERTIFICA TE of assumption of charge	Admini stration Section			
503/ 202 1	02/03 /2021	NIL	J. K GOLAY , SPS	INMOVAB LE PROPERTY RETURN FOR THE YEAR JANUARY 2021	Admini stration Section			
504/ 202 1	03/03 /2021	NIL	T. K. SARKAR , DR	O.A 350/709 OF 2019 SK VERMA	Admini stration Section			
505/ 202 1	03/03 /2021	08/09/2020-DRT	SUBHASHCH ANDRA AMIN	FILLING UP OF THE RECOVER Y OFFICER IN CHANDIG ARH	Admini stration Section			
506/ 202 1	03/03 /2021	NIL	SEEMA SADHAN, SPS	urgent domestic work leave	Admini stration Section			
507/ 202 1	03/03 /2021	NIL	SULEKHA BEEVI C.S.	leave application	Admini stration Section			
508/ 202 1	03/03 /2021	CESTAT/AHD/PER/66/202 0/70	RAJU, M(T)	joining report	Admini stration Section			
509/ 202 1	03/03 /2021	NIL	T. V. UNNIKRISHN AN SPS TO MEMBER (T)	disposal statement of appeals of honble member srivastava feb 2021	Compu ter Cell			
510/	03/03	NIL	ASSISTANT	cause list for	PA			

2021	/2021		REGISTRAR CENTRAL REGISTRY NEW DELHI	e hearing				
511/2021	03/03/2021	49(1)/MEDICAL CLAIM/CESTAT/2017 PART II	M.K SINHA ASSISTANT REGISTRAR	proc for medical reimburse ment	Admini stration Section			
512/2021	03/03/2021	NIL	M.K SINHA ASSISTANT REGISTRAR	out source ments	Admini stration Section			
513/2021	03/03/2021	NIL	M.K SINHA ASSISTANT REGISTRAR	identity cards are procured from local supplier	Admini stration Section			
514/2021	03/03/2021	NIL	ARCHNA STENO II	joining report	Admini stration Section			
515/2021	03/03/2021	01/CESTAT/BANG/USV	UMA SHANKAR VERMA	FORWARD ING of assumption of charge	Admini stration Section			
516/2021	03/03/2021	01/CESTAT/BANG/USV	UMA SHANKAR VERMA	forwarding of pay fixation on promotion as deputy registrar	Admini stration Section			
517/2021	03/03/2021	A-20(2)/PERS.FILE/RKP- ST-II/2015	G. SHRIDHAR	TRANSFER REQUEST OF SHRI RAUSHAN KUMAR PASWAN, STENO GR. III	Admini stration Section			
518/2021	03/03/2021	NIL	SANJAY KUMAR	information of rs 120 crore central excise duty fraud by giving false	PA			

519/ 202 1	03/03 /2021	NIL	BIDISHA BANERJEE , MEMBER (J)	O.A. 938/2020	Admini stration Section			
520/ 202 1	03/03 /2021	NIL	SPS, HONORABLE PRESIDENT	expenses towards hospitality	Accoun t Section			
521/ 202 1	03/03 /2021	NIL	ASSISTANT REGISTRAR, BANGLAORE	pending appeal	DR(A)			
522/ 202 1	03/03 /2021	22126/2021	ADMINISTRA TIVE OFFICER FOR REGISTRAR	customs and excise- 12200	DR(A)			
523/ 202 1	03/03 /2021	NIL	ASSISTANT REGISTRAR CENTRAL REGISTRY NEW DELHI	cause list for e hearing	PA			
524/ 202 1	03/03 /2021	CESTAT/AHD/ADMN/14/2 012/84	CESTAT, AHMEDABA D	APAR ALL STAFF	Admini stration Section			
525/ 202 1	03/03 /2021	NIL	ECONOMIC LAWS PRACTICE, ADVOCATES AND SOLICITORS	request to transfer appeal nos. c/85539/202 0 - DB	PA			
526/ 202 1	03/03 /2021	NIL	T. VISWA PARKASH DEPUTY REGISTRAR	LARGER BENCH CASES	DR(A)			
527/ 202 1	03/03 /2021	NIL	KISHORI LAL AND PUSHKAR SINGH	VEHICLE CLAIM	Accoun t Section			
528/ 202 1	04/03 /2021	NIL	RACHNA GUPTA,M(J)	reimbursem ent of medical claim	Admini stration Section			
529/ 202 1	04/03 /2021	NIL	DR. V. SUBASH, ADDL. DIRECTOR	clarification regarding reimbursem ent of	Admini stration Section			

				medical claim in r/o ms. rachna gupta				
530/2021	04/03/2021	V(REVIEW)34/APPEAL/RAL/BHD-C/2018-19/9733	DR. GARIMA MALI , ASSISTANT COMMISSIONER	request for returning the file no. respect. rajasthan antibiotics ltm	DR(A)			
531/2021	04/03/2021	NIL	PV SUBBARAO MEMBER TECHNICAL	monthly disposal statement of appeals	DR(A)			
532/2021	04/03/2021	NIL	DEPUTY REGISTRAR, CESTAT, HYDERABAD	for tagging one more appeal e/21589/2014 hearing by L.B	DR(A)			
533/2021	04/03/2021	NIL	C.B. BAHALKAR, RETIRED S.P.S	additional submission to my application dt. 18.01.2021	Administration Section			
534/2021	04/03/2021	NIL	ASSISTANT REGISTRAR, CHENNAI	statement showing pending appeals for the month feb, 2021	CT Section			
535/2021	04/03/2021	NIL	S BHOWMICK , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	appointment of assistant registrar in cestat	Administration Section			
536/2021	04/03/2021	NIL	DEPUTY REGISTRAR, CESTAT, HYDERABAD	larger bench files ST/1485/2011	DR(A)			

537/ 202 1	05/03 /2021	NIL	DY REGISTRAR	E HEARING CAUSELIS T	PA			
538/ 202 1	05/03 /2021	NIL	N RAJA, SPS	FORWARD ING OF MONTHLY DISPOSAL STATEME NT IN HONBLE SS GARG	DR(A)			
539/ 202 1	05/03 /2021	NIL	ARCHNA STENO GR II	CL	Admini stration Section			
540/ 202 1	05/03 /2021	9(II)/CAL/CEGAT/98- PART-II/75	P.K CHOUDHARY MEMBER (J)		Admini stration Section			
541/ 202 1	05/03 /2021	NIL	MANAS KUMAR SINHA	FORWARD ING OF LETTER RECEIVED FROM NATIONAL COMMISIO N FOR BACKWAR D CLASSES	Admini stration Section			
542/ 202 1	05/03 /2021	17(I0/MS/CESTAT/ALD/20 18-19	MANAS KUMAR SINHA	DISPOSAL OF CASES DURING MONTH OF FEB,2021	DR(A)			
543/ 202 1	05/03 /2021	NIL	T VISWA PARKASH, DR	REQUEST FOR PAY FIXATION	Admini stration Section			
544/ 202 1	05/03 /2021	7(STAT) CESTAT/CAL/06/80	DEPUTY REGISTRAR, KOL	DISPOSAL OF CASES DURING MONTH OF FEB,2021	DR(A)			
545/	05/03	NIL	TUSHAR	APAR 2019	Admini			

2021	/2021		STENO		stration Section			
546/2021	05/03/2021	NIL	SHOMEJIT MUKHERJEE	APAR 2019	Administration Section			
547/2021	05/03/2021	NIL	POOJA KUMARI	APAR 2019	Administration Section			
548/2021	05/03/2021	NIL	MONGOLES WAR MONDAL	APAR 2019	Administration Section			
549/2021	08/03/2021	NIL	MAHESH KUMAR, SPS, CESTAT, CHANDIGARH	Disposal Statement of Member (Judicial) Shri Ashok Jindal	Computer Cell			
550/2021	08/03/2021	NIL	ANIL CHOUDHARY, M-J, CESTAT, DELHI	Permission for taking naturopathy treatment at Vivekanand Hospital Yogashram, New Delhi recognized under CGHS	Administration Section			
551/2021	08/03/2021	NIL	PK CHOUDHARY, M-J, CESTAT, KOLKATA	Monthly Disposal statement of February 2021 in respect of PK Choudhary, Member Judicial	Computer Cell			
552/2021	08/03/2021	NIL	AJAY SHARMA, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for February 2021	Computer Cell			
553/	08/03	NIL	REKHA	Monthly	Compu			

2021	/2021		SHEKHAWAT , PA TO PRESIDENT	disposal Statement for February 2021	ter Cell			
554/2021	08/03/2021	NIL	LP PANT, SPS, CESTAT, DELHI	Medical Reimbursement claim in respect of wife	Administration Section			
555/2021	09/03/2021	NIL	RAJU , MEMBER, TECHNICAL	EL for two days	Administration Section			
556/2021	09/03/2021	NIL	P. DINESHA , MEMBER , JUDICIAL	CL	Administration Section			
557/2021	09/03/2021	NIL	MAHESH KUMAR , SPS,	application reg. transfer order sh mohinder singh	Administration Section			
558/2021	09/03/2021	NIL	V. P. PANDEY DR	reconsideration of office order dated 1/3/2021 reg. transfer	Administration Section			
559/2021	09/03/2021	17/2019-RC CH-II	MANASA GANGOTRI KATA ADDL. COMMISSIONER OF CUSTOM	appeal in case of m/s benoQ india pvt ltd.	DR(A)			
560/2021	09/03/2021	01/CESTAT/BANG/USV	UMA SHANKER VERMA DR	REPRESENTATION letter for extension of joining	Administration Section			
561/2021	09/03/2021	16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-II	MANAS KUMAR SINHA, ASSISTANT REGISTRAR	FINANCIAL SANCTION FOR electricity bill	Account Section			
562/	09/03	13(1)T&I/CESTAT/ALLAH	MANAS	sanction for	Accoun			

2021	/2021	ABAD/2015-PART-II	KUMAR SINHA, ASSISTANT REGISTRAR	telephone bills	t Section			
563/2021	09/03/2021	NIL	SANDEEP, MTS	ADDING educational qualification	Administration Section			
564/2021	09/03/2021	NIL	S.K .VERMA	cal. mistake in recovery of salary during suspension period 2008-09	Account Section			
565/2021	09/03/2021	NIL	XAVIER TOPPOO , UNDER SCERETARY	on-line collection of data on representation of scs. sts and obcs	Administration Section			
566/2021	09/03/2021	NIL	TIOL PRIVATE LIMITED	original recipient and billing details	Library			
567/2021	09/03/2021	VIII (28) CUS/CESTAT/32/2019/4325	B. K. MEENA	APPEAL NO C/52717/2019-CU filed by SH. ASALAM KHAN	DR(A)			
568/2021	09/03/2021	III(20)/CESTAT/MCO/10/2021	NEERAV KUMAR MALLICK	appeal no C/50337/2021-+CU MS SEDNA IMPEX INDIA PVT.	DR(A)			
569/2021	09/03/2021	01/CESTAT/BANG/USV	US VERMA, DR	representation letter for extension of joining time	Administration Section			
570/	09/03	01/CESTAT/BANG/ADMN	UMA	FORWARD	Admini			

2021	/2021		SHANKER VERMA DR	ING OF LETTER	stration Section			
571/2021	09/03/2021	01/CESTAT/BANG/OPM	UMA SHANKER VERMA DR	NON RECEIPT OF ORIGINAL DOZIERS	Administration Section			
572/2021	09/03/2021	33/CESTAT/BANG/OSP	UMA SHANKER VERMA DR	ENGAGING OF OUTSOURCED POSTS FOR THE YEAR 21-22	Administration Section			
573/2021	09/03/2021	01/CESTAT/BANG/NS	UMA SHANKER VERMA DR	PERMISSION FOR HIGHER STUDY IN BA GRADUATION	Administration Section			
574/2021	09/03/2021	NIL	C.B BHALKAR	RE ASSESMENT OF MY PAY FIXATION	Administration Section			
575/2021	10/03/2021	NIL	P. ANJANI KUMAR, MEMBER TECHNICAL	half pay leave from 01/02/21 to 26/02/21	Administration Section			
576/2021	10/03/2021	NIL	S. K MOHANTY, JUDICIAL	monthly disposal february 2021	Computer Cell			
577/2021	10/03/2021	NIL	RAJU , MEMBER, TECHNICAL	monthly disposal february 2021	Computer Cell			
578/2021	10/03/2021	CESTAT/AHM/MJ/DISPOSAL/2021/85	SPS TO HONORABLE MEMBER JUDICIAL	monthly disposal february 2021	Computer Cell			
579/	10/03	NIL	SULEKHA	monthly	Compu			

2021	/2021		BEEVI C.S.	disposal february 2021	ter Cell			
580/2021	10/03/2021	NIL	P. DINESHA , MEMBER , JUDICIAL	monthly disposal february 2021	Computer Cell			
581/2021	10/03/2021	NIL	KISHAN KUMAR	CYBER SECURITY PRODUCTS	Computer Cell			
582/2021	10/03/2021	NIL	T. VISWA PARKASH ,DR, MUMBAI	MATTER released for relisting	PA			
583/2021	10/03/2021	NIL	DEPUTY REGISTRAR, CHANDIGARH	monthly disposal february 2021	DR(A)			
584/2021	10/03/2021	A-19()/PRES. FILE/BS-AR/CHE/2021	G. SHRIDHAR. SPS	FORWARD ing of charge of assumption	Administration Section			
585/2021	10/03/2021	CESTAT/AHD/L.B./02/2014/86	SANTOSH KUMAR TIWARI	LARGER BENCH in appeal no E/29/2002	PA			
586/2021	10/03/2021	CESTAT-AHD/JUD/01/07/87	ASSISTANT REGISTRAR, AHMEDABAD	statement pendency, institution and disposal of appeal and stay applications	DR(A)			
587/2021	10/03/2021	NIL	DEPUTY REGISTRAR, HYDERABAD	for tagging one more appeal E/21589/2014 BY LARGER BENCH	DR(A)			
588/2021	10/03/2021	CESTAT/AHD/ADMN/14/2012/91	SANTOSH KUMAR TIWARI	forwarding APAR FOR THE year ,	Administration Section			

				2020				
589/ 202 1	10/03 /2021	NIL	DEPUTY REGISTRAR, CHADIGARH	revised monthly report of february, 2021	DR(A)			
590/ 202 1	10/03 /2021	NIL	MAHESH KUMAR SPS CHANDIGAR H	forwarding application REG. transfer order dated 01.03.2021	Admini stration Section			
591/ 202 1	10/03 /2021	PF/CESTAT/MUM/ADMN/ SB /137	T. VISWA PARKASH ,DR, MUMBAI	REQUEST TO ISSUE NOC FOR indian passport	Admini stration Section			
592/ 202 1	10/03 /2021	OA NO. 724/2019/SKP V/S UOI	ROHIT KUMAR SHUKLA DEPURTY REGISTRAR	nomination sr. central govt. coussel in the case of Dr. suvendu kumar pati member judicial	Admini stration Section			
593/ 202 1	10/03 /2021	NIL	ROHIT KUMAR SHUKLA DEPURTY REGISTRAR	larger bench in appeal no. ST/116&11 7/2008	PA			
594/ 202 1	10/03 /2021	NIL	DILKHUSH MEENA, CHANDUGAR H	SERVICE BOOK	Admini stration Section			
595/ 202 1	10/03 /2021	CESTAT/WZB/MUM/STA T/2021	SANJAY PRASAD STENO GR III TO MEMBER (J)	DISPOSAL STATEME NT OF DR. SUVENDU KUMAR PATI, MEMBER (j)	Compu ter Cell			

596/2021	10/03/2021	NIL	ANIL CHOUDHARY MEMBER(JUDICIAL)	monthly disposal february 2021	Computer Cell			
597/2021	10/03/2021	NIL	JOHANSHAN CHAKO, UDC	URGERNT LEAVE	Administration Section			
598/2021	10/03/2021	NIL	DEPUTY REGISTRAR, MUMBAI	E HEARING CAUSE LIST	DR(A)			
599/2021	10/03/2021	NIL	DR, MUMBAI	larger bench cause list	DR(A)			
600/2021	10/03/2021	NIL	DEPUTY REGISTRAR, MUMBAI	short hearing notice through video conferencing	DR(A)			
601/2021	11/03/2021	47783/2018	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	civil appeal diary no 47783/2018	DR(A)			
602/2021	11/03/2021	12439/2019	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	civil appeal no 4886/2019	DR(A)			
603/2021	11/03/2021	20620/2012	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	civil appeal no 7401 & 7404/2012	DR(A)			
604/2021	11/03/2021	NIL	T. VISWA PARKASH ,DR, MUMBAI	reply to memorandum dated 08/03/2021	Administration Section			

605/ 202 1	11/03 /2021	F. NO. 22()/PHOTOCOPY/CESTAT/ALD/2015	MANAS KUMAR SINHA, ASSISTANT REGISTRAR	photocopy machine sanction	Admini stration Section			
606/ 202 1	11/03 /2021	VI(16)30/R/JDR/247/2020/7 004	AALOK	ORDER sheet dated 21.01.2021 service tax appeal 52577/2018	DR(A)			
607/ 202 1	11/03 /2021	NIL	CESTAT, HYDERABAD	email address of appellants, for larger bench	DR(A)			
608/ 202 1	11/03 /2021	NIL	HARSHITA PANDEY	extension of EOL due to cancellation of flight	Admini stration Section			
609/ 202 1	11/03 /2021	NIL	DEPUTY REGISTRAR, MUMBAI	sub. of statement disposal for month feb 2021	DR(A)			
610/ 202 1	11/03 /2021	21/CESTAT/HYD/M- STAT/15/24	DEPUTY REGISTRAR, HYDERABAD	monthly disposal february 2021	DR(A)			
611/ 202 1	11/03 /2021	NIL	S. BHOWMICK , UNDER SECRETARY GOVT. OF INDIA	online grievances filed by sh. s.k.verma, assts reg., chandigarh	Admini stration Section			
612/ 202 1	11/03 /2021	NIL	S. BHOWMICK , UNDER SECRETARY GOVT. OF INDIA	online grievances filed by sh. pj joseph, sps retd.	Admini stration Section			
613/ 202	11/03 /2021	NIL	S. BHOWMICK ,	out sourcing of various	Admini stration			

1			UNDER SECRETARY GOVT. OF INDIA	posts in CESTAT for the FY 2021-22	Section			
614/2021	11/03/2021	NIL	V. P. PANDEY DR	RECONSIDERATION OF OFFICE ORDER DATED 01/03/21REG. TRANSFER	Administration Section			
615/2021	11/03/2021	NIL	DEPUTY REGISTRAR ,CR	CAUSE LIST	PA to Registrar			
616/2021	11/03/2021	NIL	DEPUTY REGISTRAR ,CR	CAUSE LIST. 15/03/21	PA to Registrar			
617/2021	11/03/2021	A-20(06)/PRES/FILE/NV-MTS/CHE/2018	BALASUBRAMANIS , AR	FORWARDING application to national institute of technology in ro ms nimisha vijayan mts,	Administration Section			
618/2021	11/03/2021	NIL	KISHORI LAL. MTS	compensatory leave on 9th march	Administration Section			
619/2021	12/03/2021	NIL	ASHOK KUMAR					
620/2021	15/03/2021	NIL	ASHOK	LTC	Administration Section			
621/2021	15/03/2021	019795/119806/2	SANTOSH KUMAR VERMA	PENSION PAYMENT DETIALS	Administration Section			
622/2021	15/03/2021	CESTAT/AHD/M(J)	RAMESH ,, MEMBER	LEAVE APPLICAtion	Administration Section			
623/	15/03	NIL	JOGINDAR	APPLICATI	Admini			

2021	/2021		SINGH MTS	ON FOR MOTOR ADVANCE	stration Section			
624/2021	15/03/2021	NIL	SUVENDU KUMAR PATI MEMBER JUDICIAL	REQUEST for extension of leave period as medical leave	Admini stration Section			
625/2021	15/03/2021	NIL	ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	certificate of tranfer of charge	SPS to Preside nt			
626/2021	15/03/2021	NIL	DR. SUVENDU KUMAR PATI	request for grant of medical advance	SPS to Preside nt			
627/2021	15/03/2021	NIL	BHANU MEHTA STENO GRADE II	MATERNIT Y leave	Admini stration Section			
628/2021	15/03/2021	NIL	P. DINESHA , MEMBER (JUDICIAL)	visiting my home town bengaluru on 11.03.21 to 12.03.21	Admini stration Section			
629/2021	15/03/2021	NIL	DEPUTY REGISTRAR, MUMBAI	grant of MACP	Admini stration Section			
630/2021	15/03/2021	NIL	T VISWA PARKASH, DR	submission of pension papers	Admini stration Section			
631/2021	15/03/2021	NIL	ROHINI GUPTA, NICSI ACCOUNT MANAGER	reg. outstanding amount against C181424MP ND	Compu ter Cell			
632/2021	15/03/2021	20(6)/PRES.FILE/NV-MTS/CHE/2018	BALASUBRA MANI S. „AR	forwarding appl. to CSIR	Admini stration Section			

				MADRAS complex in r/o ms. nimisha vijayan,mts				
633/2021	15/03/2021	CESTAT/MUM/ADMN/TV P	ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	RELIVEIN G ORDER sh. T. viswaparakash	Administration Section			
634/2021	15/03/2021	CESTAT/MUM/ADMN/MEDICAL(GAZ)	T VISWA PARKASH, DR	medical claim	Administration Section			
635/2021	15/03/2021	NIL	P ANJANI KUMAR, M(T)	apar of mrs. shobha rajesh, stenogrd ii	Administration Section			
636/2021	15/03/2021	6/18/OUTSOURCING/CESTAT/CHD-2020	DY. REGISTRAR , CESTAT, CHANDIGARH	request for approval for engaging 3 MTS	Administration Section			
637/2021	15/03/2021	NIL	MTNL RGST	NEW CHALLAN	Account Section			
638/2021	15/03/2021	NIL	MTNL RGST	RECEIPT OF THE RTGS/NEFT PAYMENT	Account Section			
639/2021	15/03/2021	NIL	MTNL RGST	E RECEIPT OF PAYMENT	Account Section			
640/2021	15/03/2021	VIII-6(A)950/IMP/ICD-KKU-JPR/2010/1898	DEPUTY COMMISSIONER ICD, KANAKPURA	STATUS present status of appeal no C/567/2011 CUS MATTER OF AYYAN ENERGY	DR(A)			

				RESOURCES PVT.				
641/2021	15/03/2021	06/CESTAT/STATEMENT/2011-CR	MUKESH GUPTA DR	BENCH WISE STATEMENT	PA to Registrar			
642/2021	15/03/2021	NIL	DR. SUVENDU KUMAR PATI	request for grant of medical advance.	Administration Section			
643/2021	15/03/2021	11/CESTAT/HYD/ADMN/15-II	V.P PANDEY DEPUTY REGISTRAR	forwarding of certificate of assumption of charges in respect of sh. T. Viswa prakash, deputy registrar	Administration Section			
644/2021	15/03/2021	NIL	DR. SUVENDU KUMAR PATI	joining report	Administration Section			
645/2021	15/03/2021	NIL	SUNIL KUMAR DAS	two days leave for 22nd and 23rd	Administration Section			
646/2021	15/03/2021	NIL	POOJA LDC	NOMINATION FORM	Administration Section			
647/2021	15/03/2021	NIL	MANAS KUMAR SINHA	cestat, allahabad total appeal and defect dairy no.	PA to Registrar			
648/2021	16/03/2021	NIL	P ANJANI KUMAR, M(T)	permission to list the order for pronouncement	PA to Registrar			
649/2021	16/03/2021	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA,DR	DIRECTION OF HONORAB	PA to Registrar			

				LE HIGH COURT OF KERALA				
650/2021	16/03/2021	NIL	ASSISTANT REGISTRAR	CIVIL APPEAL NO 14952-14953 OFM 2017	DR(A)			
651/2021	16/03/2021	NIL	PRIYADARSH I MANISH ADVOCATE	submission of evidence of mandatory pre deposit as envisaged under section 129E of custom	DR(A)			
652/2021	16/03/2021	NIL	MANAS KUMAR SINHA	BNPL scheme, Allahabad	Administration Section			
653/2021	16/03/2021	A-19(1)/PRES. FILES/BS-AR/CESTAT/CH221	KRIPA SHANKAR	FORWARDING OF REPRESENTATION BY sh. balasubramani s, ar	Administration Section			
654/2021	16/03/2021	CESTAT/AHD/M(J)/92	RAMESH ,, MEMBER	LEAVE APPLICATION	Administration Section			
655/2021	16/03/2021	NIL	DR. SUVENDU KUMAR PATI	request for extension of leave up to 12th march 2021	Administration Section			
656/2021	16/03/2021	NIL	SPS M(T)	DISPOSAL OF FORTHE MONTH OF FEB 2021 SH CJ MEHTEW	Computer Cell			
657/	16/03	NIL	ANITHA	IMMOVAB	Admini			

2021	/2021		JAYAKUMAR	LE PROPERTY AS ON 31ST DEC 2020	stration Section			
658/2021	16/03/2021	NIL	KRISHAN KUMAR ASO	LOK SABHA UNSTARR ED QUESTION NO 349	Admini stration Section			
659/2021	17/03/2021	NIL	P J JOSHEPH, RETD. SPS	submission of pension papers in respect of shri pj joseph retd sps	Admini stration Section			
660/2021	17/03/2021	NIL	SHULEKHA BEEVI C.S. MEMBER (J)	joining report	Admini stration Section			
661/2021	17/03/2021	NIL	SANJAY PARSAD STENO TO MEMBER JUDICIAL	virtual hearing frm this residence for 3days	Admini stration Section			
662/2021	17/03/2021	A-24(1)/LEAVE FILES/KS-AR/CHE/2020	KRIPA SHANKAR	JOINING REPORT	Admini stration Section			
663/2021	17/03/2021	11/01/2021-IFU-III	SUNDER SINGH , MTS	LEAVE APPLICAti on	Admini stration Section			
664/2021	17/03/2021	NIL	MANAS KUMAR SINHA	OUTSOUR CING POSTS	Admini stration Section			
665/2021	17/03/2021	NIL	PA TO REGISTRAR	ADVANCE for official guest of the registrar	Accoun t Section			
666/2021	17/03/2021	VI(16)REVIEW/GST/SOUTH/CESTAT/CITY/09/2020-21	ASSISTANT COMMISSION ER DELHI SOUTH	case of city linkers associates	DR(A)			

667/ 202 1	17/03 /2021	NIL	HC RAJASTHAN	high court jodhpur central excise appeal no 32/2019	DR(A)			
668/ 202 1	17/03 /2021	CESTAT/AHD/RECORDS/ 04/2014/95	SANTOSH KUMAR TIWARI	recused matters by honorable member judicial	DR(A)			
669/ 202 1	17/03 /2021	NIL	P.K CHOUDHARY MEMBER (J)	permission to list the order for pronouncem ent reg. E/77990	PA to Registr ar			
670/ 202 1	17/03 /2021	C/42049/2015	ASSISTANT REGISTRAR, CHENNAI	SH. c v dhanasekan, chennai, tamil nadu	PA to Registr ar			
671/ 202 1	17/03 /2021	NIL	MANISH JAIN A/R	brief sub. in case RASAM ENGINEER ING CO	DR(A)			
672/ 202 1	17/03 /2021	NO. 24/0/2021	RACHNA GUPTA M(J)	REQUEST FOR SOME RENOVATI ON WORK REGARDIN G	CT Section			
673/ 202 1	17/03 /2021	NIL	RITESH SHAH, ASSISTANT MANAGER	SETTLEME NT OF OUR INVOICE/C REDIT NOTE	CT Section			
674/ 202 1	18/03 /2021	NIL	MAHESH KUMAR SPS CESTAT CHANDIGAR H	deletion of uploaded for date	PA to Registr ar			

675/ 202 1	18/03 /2021	NIL	SANJIV SRIVASTAVA	casual leave	Admini stration Section			
676/ 202 1	18/03 /2021	37()/OUTSOURCING- GROUP - C/CESTAT/ALD/2016	MANAS KUMAR SINHA	OUTSOUCI NG POST FOR ALLAHAB AD	Admini stration Section			
677/ 202 1	18/03 /2021	CESTAT/MUM/ADMN/BU DGET	ROHIT KUMAR SHUKLA DR, MUM	Balance back financial year	Admini stration Section			
678/ 202 1	18/03 /2021	NIL	CHANDER,L. P. PANT, RANJU MADHRA, SUNIL KUMAR	APAR 2020	Admini stration Section			
679/ 202 1	18/03 /2021	NIL	DR CESTAT CHANDIGAR H	GRIEVANC E SH. SANDEEP KUMAR MOHALI,P UNJAB	Admini stration Section			
680/ 202 1	18/03 /2021	NIL	CESTAT MUMBAI, DR	PANCHNA MA OF ITEMS REG. T VISWA	Admini stration Section			
681/ 202 1	18/03 /2021	NIL	DEPUTY REGISTRAR,C R	CAUSE LIST	PA to Registr ar			
682/ 202 1	18/03 /2021	NIL	POOJA LDC	SUBMISSI ON of nomination form and family details	Admini stration Section			
683/ 202 1	18/03 /2021	CESTAT/AHD/PER/54/201 4/93	S K TIWARI ASSISTANT REGISTRAR	FORWARD ING of request app for treansfer chd. to delhi	Admini stration Section			

684/ 202 1	18/03 /2021	11/CESTAT/HYD/ADMN/1 5-II/26	V.P PANDEY DEPUTY REGISTRAR	forwarding of certificate of assumption of charges in respect of sh. T. Viswa prakash, deputy registrar	Admini stration Section			
685/ 202 1	18/03 /2021	CESTAT/AHD/E HEARING/04/2020/94	SANTOSH KUMAR TIWARI	constitution of single member bench on 22.03.2021	Admini stration Section			
686/ 202 1	18/03 /2021	NIL	S BHOWMICK	vigilance status of sh. ss garg member cestat	Admini stration Section			
687/ 202 1	19/03 /2021	NIL	SACHIN CHAUDHARY ,LDC	requested for service cetificate	Admini stration Section			
688/ 202 1	19/03 /2021	NIL	P.K JHA UNDER SECRETARY	demand No 31 department of revenue saving & Excsses	Accoun t Section			
689/ 202 1	19/03 /2021	3/CEGAT/MAS/99	KRIPA SHANKAR	DELEGATI ON OF POWER	Admini stration Section			
690/ 202 1	23/03 /2021	NIL	S BHOWMICK	representatio n against the adverse remaks in the APAR sk. verma 2018	Admini stration Section			
691/ 202 1	23/03 /2021	CESTAT/AHD/ADMN/200 7/97	SANTOSH KUMAR TIWARI	TA bill tour advance	Accoun t Section			
692/ 202 1	23/03 /2021	NIL	BAHADUR,U	LTC CASH	Admini			

2021	/2021		DC	PACKAGE	stration Section			
693/2021	23/03/2021	MINISTRY	S. BHOWMICK UNDER SECRETARY TO THE GOVT. OF INDIA	MADURAI BENCH, MADRAS HIGH COURT	PA to Registrar			
694/2021	23/03/2021	NIL	PARMOD KUMAR STENO GR II	ref. of case of ms bansal iron and steel	PA			
695/2021	23/03/2021	A-20(60)PRE FILE /NV/CHE/2018	KRIPA SHANKAR	ISSUE OF NOC IN NIMISHA VIJAYAN , MTS	Administration Section			
696/2021	23/03/2021	01/CESTAT/BANG/PFE	UMA SHANKAR VERMA,DR	FORWARDING OF LEAVE APPLICATION	Administration Section			
697/2021	23/03/2021	PF/CESTAT/MUM/ADMN/TVP	ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	FORWARDING OF LAST PAY CERTIFICATE	Account Section			
698/2021	23/03/2021	NIL	ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	LARGER IN APPEAL ST/116&117/2008	PA			
699/2021	23/03/2021	NIL	MAHESH KUMAR SPS CESTAT CHANDIGARH	PERMISSION for deltion modiciation	PA to Registrar			
700/2021	23/03/2021	NIL	DY. REGISTRAR , CESTAT,	online grievence sandeep	PA to Registrar			

			CHANDIGARH	kumar				
701/2021	23/03/2021	NIL	DY. REGISTRAR , CESTAT, CHANDIGARH	intimation of ssc stenographer exm 2021 mr kailash steno ii	Administration Section			
702/2021	23/03/2021	CESTAT/AHD/ADMN/02/2007	SANTOSH TIWARI	forwarding of application for TA on tour advance	Account Section			
703/2021	23/03/2021	04/CESTAT/HYD/TVP/21/2018	DEPUTY REGISTRAR, HYDERABAD	forwarding of leave application of sh. t viswa	Administration Section			
704/2021	23/03/2021	CESTAT/AHD/RECORDS/04/2014/95	SANTOSH KUMAR TIWARI	request for recused matters by hon. members	PA to Registrar			
705/2021	23/03/2021	3/CEGAT/MAS/99	KRIPA SHANKAR	DELEGATION OF POWER	Administration Section			
706/2021	23/03/2021	01/CESTAT/BANG/NS	UMA SHANKAR VERMA,DR	PERMISSION FOR HIGHER STUDY IN BA GRADUATION	Administration Section			
707/2021	23/03/2021	NIL	HON. SR. MEMBER JUDICIAL	certificate of transfer of charge	Administration Section			
708/2021	23/03/2021	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no 1898-1900 of 2015	DR(A)			
709/2021	23/03/2021	NIL	S BHOWMICK	request for approval of	Administration			

1					renewal lease agreement of cestat, banglore	Section			
710/2021	23/03/2021	PF/CESTAT/MUM/ADMN/TVP		ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	forwarding of medical and ltc bills pertaining to shr. t byswa dr	Account Section			
711/2021	23/03/2021	PF/CESTAT/MUM/ADMN/TVP		ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	forwarding of mobile bill for 1246 pertaining to sh t viswa				
712/2021	23/03/2021	NIL		DEPUTY REGISTRAR, MUMBAI	matter released for relisting appeal no C/543/2007	PA			
713/2021	23/03/2021	PF/CESTAT/MUM/ADMN/168/AKY		ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	REPRESENTATION SH. ASHUTOSH KANT YADAV	Administration Section			
714/2021	23/03/2021	PF/CESTAT/MUM/ADMN/HP		ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	INFORMATION ABOUT EXTENSION OF LEAVE OF MRS. HARSHITA PANDEY AR	Administration Section			
715/2021	23/03/2021	NIL		CESTAT CHANDIGARH	DOO MATTER C/60758/2019	DR(A)			
716/2021	23/03/2021	NIL		DR,CR	CAUSE LIST	PA to Registr			

1					ar			
717/2021	23/03/2021	NIL	RACHNA GUPTA M(J)	LTC FARE OR EL	Administration Section			
718/2021	23/03/2021	A-24(1)/LEAVE FILES/KS-AR/CHE/2020	KRIPA SHANKAR	FORWARDING OF JOINING REPORT SH KRIPA SANKAR	Administration Section			
719/2021	23/03/2021	A-19(1)/PRES. FILES/BS-AR/CESTAT/CH221	KRIPA SHANKAR	FORWARDING OF REPRES. SH BALA SUBHRAM ANI S	Administration Section			
720/2021	23/03/2021	NIL	MANAS KUMAR SINHA	OUTSOURCING POSTS	Administration Section			
721/2021	23/03/2021	9(II)/CAL/CEGAT/CAR/98-PART II	CESTAT,KOL	CONFIDENTIAL	Administration Section			
722/2021	23/03/2021	NIL	CESTAT KOL	CONFIDENTIAL	Administration Section			
723/2021	24/03/2021	NIL	P ANJANI KUMAR, M(T)	LEAVE APPLICATION	Administration Section			
724/2021	24/03/2021	NIL	ANIL CHOUDHARY MEMBER JUDICIAL	IMMOVABLE PROPERTY AS ON 31ST DEC 2020	Administration Section			
725/2021	24/03/2021	NIL	HONORABLE MEMBER JUDICIAL MUMBAI	transfer charge	Administration Section			
726/2021	24/03/2021	NIL	SUVENDU KUMAR PATI MEMBER JUDICIAL	joining report	Administration Section			

727/ 202 1	24/03 /2021	CESTAT/MUM/ADMN/TV P	ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	RELIVEIN G ORDER sh. T. viswaparaka sh	Admini stration Section			
728/ 202 1	24/03 /2021	NIL	SANJIV SRIVASTAVA	casual leave	Admini stration Section			
729/ 202 1	24/03 /2021	NIL	SULEKHA BEEVI C.S.	joining report	Admini stration Section			
730/ 202 1	24/03 /2021	NIL	P ANJANI KUMAR, M(T)	HPL	Admini stration Section			
731/ 202 1	24/03 /2021	NIL	S.S. GARG	GRANT OF ONE DAY CASUAL LEAVE	Admini stration Section			
732/ 202 1	24/03 /2021	NIL	MOHINDER SINGH DR	REPRESEN TATION dated 23.03.2021 transfer	Admini stration Section			
733/ 202 1	24/03 /2021	NIL	BUDH SAIN , MTS	avail on day compensator y off	Admini stration Section			
734/ 202 1	24/03 /2021	NIL	PV SUBBA RAO	request for one day leave 26.03.2021	Admini stration Section			
735/ 202 1	24/03 /2021	NIL	SHOBA RAJESH PA TO M(J)	treatment and rest for 2.3 week hon. p anjani kumar	Admini stration Section			
736/ 202 1	24/03 /2021	3/CEGAT/MAS/99	KRIPA SHANKAR	DDO/HOO POWER TO SH. BALASUB RAMANI S, AR	Admini stration Section			
737/	24/03	PF/CESTAT/MUM/ADMN/	ROHIT	Request for	Admini			

2021	/2021	NK	KUMAR SHUKLA DR, MUM	transfer from mum to delhi	stration Section			
738/2021	24/03/2021	NIL	ARCHANA WADHWA MEMBER JUDICIAL	issuance of vigilance clearance certificate	Administration Section			
739/2021	24/03/2021	NIL	ARCHANA WADHWA MEMBER JUDICIAL	BAR license renew	Administration Section			
740/2021	24/03/2021	NIL	S.S. GARG	grant of one day casual leave	Administration Section			
741/2021	24/03/2021	NIL	SUDHAKARAN A.. M(T)	application for leave in respect of shri CJ MATHEW, M(t)	Administration Section			
742/2021	24/03/2021	CESTAT/AHD/PER/66/2021/96	RAJU MEMBER TECHNICAL	JOINING REPORT	Administration Section			
743/2021	24/03/2021	CESTAT/MUM/ADMN/BUDGET	ROHIT KUMAR SHUKLA DEPUTY REGISTRAR, MUMBAI	Balance back financial year	Account Section			
744/2021	24/03/2021	NIL	JYOTI YADAV, CAS ASSOCIATION	listing of common matters involving issue of taxability of air travel agents	DR(A)			
745/2021	24/03/2021	43/CESTAT/KOL/98/96	T.K. SARKAR,DR	forwarding of 10 NOS OF FILES RELATING TO DIVISION	DR(A)			

				BENCH, PV SUBBA RAO				
746/ 202 1	24/03 /2021	NIL	T.K. SARKAR,DR	REQUEST FOR RESENDIN G THE FILES TO HYDERAB AD	DR(A)			
747/ 202 1	24/03 /2021	CESTATAHD/PER/65/2018 /99	RAMESH M J	LTC CLAIM	Account t Section			
748/ 202 1	24/03 /2021	NIL	RAHUL GUPTA DESIGNATED PARTNER	EARLY HEARING APPLICATI ON NOT ACCEPTED BY CESTAT HYD.	PA			
749/ 202 1	24/03 /2021	NIL	RAHUL GUPTA DESIGNATED PARTNER	EARLY HEARING C/30092/20 21	PA			
750/ 202 1	24/03 /2021	NIL	ASSISTANT REGISTRAR, CHENNAI	HQ LETTER DATED 16.03.21 HYUNDAI REPLY	PA			
751/ 202 1	24/03 /2021	C/40567/2020	ASSISTANT REGISTRAR, CHENNAI	WP MS MADRASH HIGH COURT MADURAI BENCH	PA			
752/ 202 1	24/03 /2021	NIL	NEHA AHMEDABA D	CERTIFIDE COPY	PA			
753/ 202 1	24/03 /2021	ST/88296/2014-MUM/176	ROHIT KUMAR SHUKLA	UPLOADIN G FINAL ORDER NO	PA to Registr ar			

			DEPUTY REGISTRAR, MUMBAI	87503/2019				
754/2021	25/03/2021	NIL	ARCHANA WADHWA MEMBER JUDICIAL	intend to renew bar license.	Administration Section			
755/2021	25/03/2021	NIL	DOROTHY JOSEPH	casual leave	Administration Section			
756/2021	25/03/2021	C/60758-60759/2019	MOHINDER SING DR	appeal no c/60759/2019 gursam internaional	DR(A)			
757/2021	25/03/2021	NIL	SACHIN CHAUDHARY ,LDC	urgent leave application	Administration Section			
758/2021	25/03/2021	NIL	MOHIT YADAV, UDC	LEAVE APPLICATION	Administration Section			
759/2021	25/03/2021	NIL	SPS HONORABLE PRESIDENT,CESTAT	residential electritiy bill receipt	CT Section			
760/2021	25/03/2021	NIL	MAHESH KUMAR,UDC, HYDERABAD	caretaker in cestat delhi filing post	Administration Section			
761/2021	25/03/2021	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal 20013 of 2020	PA			
762/2021	25/03/2021	NIL	POOJA LDC	request for casual leave	Administration Section			
763/2021	25/03/2021	NIL	BHANU MEHTA STENO GRADE II	special cash package equivalent in lieu of LTC	Account Section			
764/2021	25/03/2021	NIL	REKHA SHEKHAWAT ,STENO GR II	CL ON 22.03.2021	Administration Section			

765/ 202 1	25/03 /2021	NIL	DY. REGISTRAR , CESTAT, CHANDIGAR H	FORWARD ING OF EL application of sh. mohinder singh, dr joining report	Admini stration Section			
766/ 202 1	26/03 /2021	NIL	SUSHMA RANI PAL	Casual leave Permission	Admini stration Section			
767/ 202 1	26/03 /2021	NIL	SUNDEEP CHOPRA, UDC	Earned leave application	Admini stration Section			
768/ 202 1	26/03 /2021	103/11/SVLDRS/CCU/2020/ 522	PRADEEP JUNEJA, AR ADM, NEW DELHI	Early listing of appeals of single member bench pending before CESTAT under SVLDRS 2019 scheme	Admini stration Section			
769/ 202 1	26/03 /2021	103/11/SVLDRS/CCU/2020/ 523	PRADEEP JUNEJA, AR ADM, NEW DELHI	EARLY LISTING OF APPEALS OF SERVICE TAX (D.B.) PENDING BEFORE THE CESTAT UNDER SVLDRS 2019 SCHEME	Admini stration Section			
770/ 202 1	26/03 /2021	103/11/SVLDRS/CCU/2020/ 524	PRADEEP JUNEJA, AR ADM, NEW	Early listing of appeals pending	Admini stration Section			

			DELHI	before CESTAT under SVLDRS 2019 scheme				
771/ 202 1	30/03 /2021	NIL		READERS DIGEST MAGAZIN E	Library			
772/ 202 1	30/03 /2021	NIL	ANITHA JAYAKUMAR	EARNED LEAVE APPLICATI ON	Admini stration Section			
773/ 202 1	30/03 /2021	NIL	CENTRAL REGISTRY	CAUSE LIST FOR E- HEARING OF DEFECT MATTERS	PA to Registr ar			
774/ 202 1	30/03 /2021	NIL	CENTRAL REGISTRY	CAUSE LIST FOR E- HEARING OF DEFECT MATTERS	PA to Registr ar			
775/ 202 1	30/03 /2021	NIL	SINGLE MEMBER APPEAL BRANCH	E- HEARING CAUSELIS T	PA to Registr ar			
776/ 202 1	30/03 /2021	CIN - U17117RJ1991PTC006014	SHREE PRITHVI IRON MILLS PRIVATE LIMITED	REQUEST FOR ADJOURN MENT OF PERSONAL HEARING	Admini stration Section			
777/ 202 1	30/03 /2021	F. NO. 6/4/MOHINDER SINGH- DR/ADMN./CESTAT- CHD/2020	MOHINDER SINGH, DR, CESTAT, CHANDIGAR H	FORWARD ING OF REPRESEN TATION DATED 23.03.2021	Admini stration Section			

				REGARDING TRANSFER ORDER DATED 01.03.2021 OF SH. MOHINDER SINGH, DEPUTY REGISTRAR				
778/ 2021	30/03 /2021	CESTAT/AHD/ADMN/MIS C/04/2014/104	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	RESERVATION FOR OBCs IN TRIBUNAL , APPELLATE TRIBUNAL AND OTHER AUTHORITIES-REG.	Admini stration Section			
779/ 2021	30/03 /2021	C. NO.: IV(16) REVIEW/GST/SOUTH/CES TAT/VITAL/07/2020-21	ASSISTANT COMMISSION ER REVIEW, CGST, DELHI- SOUTH	SUPPLY OF CERTIFIED COPY OF CESTAT FINAL ORDER NO. ST/A/50843 /2019-CU (DB) DATED 19.06.2019 IN MS. VITAL CONSTRUCTION P. LTD	Admini stration Section			
780/ 2021	30/03 /2021	NIL	JK GOLAY, SPS	REQUEST FOR EXTENSION	Admini stration Section			

					N OF JOINING TIME TO THE POST OF RECOVER Y OFFICER IN DEBTS RECOVER Y TRIBUNAL ON DEPUTATI ON				
781/2021	30/03/2021	NIL		J.K.GOLAY, SPS	WILLINGN ESS AND BIODATA WITH QUALIFIC ATION CERTIFICA TES REGARDIN G	Admini stration Section			
782/2021	30/03/2021	NIL		SUBRATA MUKHERJEE, H.C. CALCUTTA, BAR ASSOCIATIO N	SHRI SUBHAJIT DAS vs. UOI & Ors.		Ch ack o sir	PUR SUE THE MAT TER WIT H DR, KOL KAT A	
783/2021	30/03/2021	NIL		ATIN SHARMA, MTS	JOINING REPORT	Admini stration Section			
784/2021	30/03/2021	NIL		MANAS KUMAR SINHA, AR, CESTAT, ALLAHABAD	Weekly Report of E-Hearing	DR(J)			
785/	30/03	F. NO. A-		SULEKHA	Relieving	Admini			

2021	/2021	19(1)/PERS.FILE/KS-AR/2020	BEEVI C.S., MEMBER (J)	Order of Shri Kripa Shankar	stration Section			
786/2021	30/03/2021	F. NO. G-10(1)/BUDGET/CESTAT/CHE/2016	BALASUBRAMANI S., AR/DDO, CESTAT, CHENNAI	Utilisation of funds FY 2020-21 reg.	Account Section			
787/2021	30/03/2021	F. NO. D-24(1)/NIC CORRES/CHE/2012	BALASUBRAMANI S., AR/HOO, AR, CESTAT, CHENNAI	Request for Service of Computer Programmer	Compu ter Cell			
788/2021	30/03/2021	NIL	DOROTHY JOSEPH, STENO GR. II	Request for casual leave	Admini stration Section			
789/2021	30/03/2021	NIL	T. VISWA PARKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	Reply to letter dated 22.03.2021	Admini stration Section			
790/2021	30/03/2021	NIL	T. K. SARKAR, DY REGISTRAR, CESTAT, KOLKATA	OA No. 350/709 of 2019 titled S. K. Verma vs uoi filed before CAT kolkata	Admini stration Section			
791/2021	30/03/2021	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Civil Appeal No. 2090 of 2020 in the matter of Starcity Entertainme nt P. Ltd. vs. Comm. of Service Tax, Mumbai	PA to Registr ar			
792/2021	30/03/2021	NIL	UMA SHANKAR VERMA, ASST. REGISTRAR,	Forwarding of representatio n letter for extension of	Admini stration Section			

			CESTAT, BANGALORE	joining time				
793/ 202 1	30/03 /2021	D. NO. 3762/2018/SEC- XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 1827, 1875, 1832 and 3213 of 2018	PA to Registr ar			
794/ 202 1	30/03 /2021	F. NO. III(20)ARC/CESTAT/MCO/ 15/CUS/2019-20/5176	NEERAV KUMAR MALLICK, COMMISSION ER, CUSTOMS, INDORE	Customs Appeal No. 52871 of 2019 of Sh. Anil Awate, 28, Kati Ghati, Dewas before CESTAT	DR(J)			
795/ 202 1	30/03 /2021	F. NO. III(20)ARC/CESTAT/MCO/ 12/CUS/2019-20/5388	NEERAV KR. MALLICK, COMMISSION ER, CUSTOMS, INDORE	Customs Appeal No. 52748 of 2019 of M/s Metal Kraft Engineers, 5/A, Industrial Area, Maxi Road, Ujjain before CESTAT	DR(J)			
796/ 202 1	30/03 /2021	F. NO. 3/CEGAT/MAS/99	KRIPA SHANKAR, DY. REGISTRAR/ DDO/HOO, CESTAT, CHENNAI	Declaration of Sh. Balasubram ani S. AR as DDO	Accoun t Section			
797/ 202 1	30/03 /2021	23(23)/CHANDIGARH/202 1/478-HINDI	PANKAJ KUMAR MEENA, ASSISTANT, CPWD, CHANDIGAR H	FRC for CESTAT Building at Sector 17-C, Chandigarh	Admini stration Section			
798/ 202 1	30/03 /2021	F. NO. 6/8/CESTAT/RENT	DR, CESTAT,	Providing of	Admini			

2021	/2021	FILE/CHD-2020	CHANDIGARH	FRC (Rent Reasonableness Certificate) for Govt. Offices in the Sector 17 - C	stration Section			
799/2021	30/03/2021	F. NO. C/40567/2020	AR, CESTAT, CHENNAI	WP (MD) No. 995/2021 filed by M/s Prabhu Shipping Systems before the Madras H.C.	PA to Registrar			
800/2021	31/03/2021	NIL	DR CESTAT BANGALORE	High Court of Kerala Petition No. RP 231/2021 in WP 6438/2020	Administration Section			